

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.314
IA-5701/2021IA-5702/2021IA-5703/2021IA-5704/2021
In
IB-1066(ND)/2020

IN THE MATTER OF:

Devinder Yadav & Ors

Vs.

GRJ Distributors and Developers Private Limited

....APPLICANT / PETITIONER

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 01.04.2022

CORAM:

SHRI BACHU VENKAT BALARAM DAS

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Piyush Singh, Adv. Aditi Sinha

Mr. Lokesh Bhola and Mr. Rahul Rajan, Advocates

For the Respondent

: Mr. Vivek Kohli, Senior Advocate, Sandeep Bhuraria,
Mr. Purbhasha Panda, Aman Anand Advocates

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 05.05.2022.



(Madhu Narula)

Court Officer (Court III)